

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-348-2020

Edcon Real Estate Developers
and others ... Petitioners

Versus

State of Goa & Ors. ... Respondents

Mr. Ryan Menezes with Ms. Gina Almeida and Mr. Nigel Fernandes
Advocates for the petitioners.

Mr. P. Arolkar, Additional Government Advocate for the State.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 1st December, 2020

P.C.

At the request of Mr. Arolkar, learned Additional Government Advocate, we post this matter on 07.12.2020, by which date the learned Additional Government Advocate to obtain instructions on the aspect of release of water connection.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.